GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO. 985
ANSWERED ON 31.07.2024

NCF and State Board Syllabus

985 Shri M. Shanmugam:

Will the Minister of *Education* be pleased to state:

(a) whether National Council for Education Research and Training (NCERT) has been notified as academic authority to frame national curriculum for schools in the country;

(b) if so, the reasons therefor when School Education is being in the concurrent list;

(c) the number of States that have rejected national curriculum and have prepared their own curriculum through State agencies such as SCERT and State Institutes of Education, details thereof;

(d) the reasons for insisting the States to develop their syllabi and textbooks based on NCF; and

(e) the reasons for education policy of Government being imposed on the States which have different cultures, traditions and ethos?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(**SHRI JAYANT CHAUDHARY**)

(a) to (e)   In exercise to the power conferred by sub-section (I) of section 29 of the Right of Children to Free and Compulsory Education Act, 2009, the Government has authorised the National Council of Educational Research and Training (NCERT) as the academic authority to lay down the curriculum and evaluation procedure of elementary education, and to develop a framework of national curriculum under clause (a) of sub section (6) of section 7 of the Act.

The National Education Policy (NEP), 2020 provides that States will prepare their own curriculum which may be based on National Curriculum Framework for School Education (NCF-SE) prepared by NCERT to the extent possible and prepare textbooks which may be based on the NCERT textbook materials to the extent possible incorporating State flavour and material as needed".

As a follow-up of NEP, 2020, NCERT has developed NCF-SE, 2023. The NCF-SE, 2023 developed by NCERT is available on NCERT's website at following link:

https://ncert.nic.in/pdf/NCFSE-2023-August_2023.pdf

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